NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For Hearing	397/398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

IAME (IN CAPITAL)		SIGNATURE
& PHONE NUMBER	REPRESENTATION TO WHOM	
Raghuram	Petitioner	8,2022
9900039859		
	Raghuram Adambi 1900039859	Raghuram Adambi Petitioner 190039859

E. Morrohasia. A. Respondent Danahasi, t.

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested adjournment for submitting the arguments.

List it as a last chance on 23.11.2017.

MEMBER (J)

MEMBER (T)